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Title: Introduction of the Right of Children to Free and Compulsory Education (Amendment) Bill, 2016 (*Amendment of section 23, etc.*).

HON. DEPUTY SPEAKER: Item No.30, Shri Rabindra Kumar Jena.

SHRI RABINDRA KUMAR JENA (BALASORE): Sir, I beg to move for leave to introduce a Bill further to amend the Right of Children to Free and Compulsory Education Act, 2009.

HON. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Right of Children to Free and Compulsory Education Act, 2009."

*The motion was adopted.*

SHRI RABINDRA KUMAR JENA: Sir, I introduce\*\* the Bill.